

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** (IB)-206(ND)/2017  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

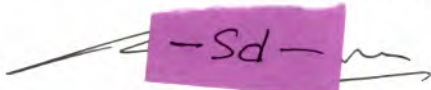
**NAME OF THE COMPANY: M/s. VCommission Media Pvt.Ltd. Vs M/s American Swan Lifestyle  
Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016**

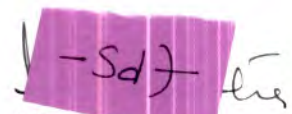
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Order**

Petition has been assigned to this Bench. None is present. Court notice be issued to both the parties. To come up on 24<sup>th</sup> July 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]